

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Co. Appeal No.15/(MAH)/2015
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

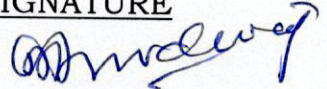
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2016

NAME OF THE PARTIES: Shri Kamlesh Shah

V/s.
M/s. Larsen & Toubro Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58(4), 59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1	M. S. BHARDWAS	Adv for the Petitioner	

Order

Company Appeal No. 15/58(4), 59/CLB/MB/MAH/2015

List this matter for hearing on 13.12.2016

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)